COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 130 OF 2016 &
IA NO. 290 OF 2016

Dated : 7th Novembr, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Adani Power Maharashtra Ltd. … Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Appellant(s) : Ms.Poonam Verma
Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Buddy R.Ranganadhan
Mr. D.V.Raghu Vamsy for R-1

Mr. M.G.Ramachandran
Mr. Anand K.Ganesan
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya for R-3

Mr. Nirav Shah
Ms. Ramni Taneja for R-2

ORDER

It is represented that pleadings are complete. List these matters for hearing on ***29.11.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt